

Name of the Corporate Debtor: Yosmit Engineering Private Limited
 CIN : U74900TN2010PTC078417
 Date of commencement of CIRP: 04-04-2025

LIST OF CREDITORS

Summary as on 20th November 2025

Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Annexure 8 - List of operational creditors (Other than Workmen and Employees and Government Dues)

S.No	Name of the Creditor	Details of Claim Received		Details of Claim Admitted						Amount of Contingent Claim	Amount of any mutual dues, that may be set- off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of Receipt	Amount claimed	Amount of claims admitted	Nature of Claim	Amount Covered by Security Interest	Amount Covered by gurantee	Whether Related Party ?	% of Voting Share in SCC					
1	Mamta Steel Corporation	08-05-2025	1,61,84,363	54,70,736	Unsecured	-	-	No	-	-	-	1,07,13,627	-	Note-1
2	Sharoff Steel Suppliers	05-05-2025	2,27,257	2,27,257	Unsecured	-	-	No	-	-	-	-	-	-
3	M.K. Ganesh	26-05-2025	7,33,050	-	Unsecured	-	-	No	-	-	-	7,33,050	-	Note-2
4	Kataria Steels	09-09-2025	1,71,15,165	-	Unsecured	-	-	No	-	-	-	1,71,15,165	-	Note-3
Total			3,42,59,835	56,97,993								2,85,61,842	-	

1. The principal amount alone admitted on the basis of the NCLT order dated 04-04-2025. An amount of Rs. 1,07,13,627/- is not admitted due to non-submission of supporting documents for levying interest.

2. The claim of Mr. Ganesh is not admitted due to non-submission of supporting documents.

3. Claim of Kataria Steels is received after the due date for submission and not admitted due to non-submission supporting documents proving there is not barred by limitation. And also, the director of the corporate debtor confirmed that their claim is disputed due to quality issue and also time barred one.